

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

14.

CP(IB)-1623(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.06.2019**

NAME OF THE PARTIES:

Sunflag Iron & Steel Co. Ltd.

v/s

Uday Bright Bars Pvt. Ltd

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Petitioner is present. None present from the side of the Corporate Debtor.
2. Matter is adjourned to **06.08.2019**. Counsel for the Petitioner is directed to intimate the next date of hearing to the opposite side.

Sd/-
V.P. SINGH
Member (Judicial)

13.06.2019
pvs